

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
SPECIAL BENCH**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
02-12-2022 AT 11:00 AM THROUGH VIDEO CONFERENCE**

**IA No. 1219/2020 & IA (IBC) 636 & 637/2022 in
CP (IB) No. 529/7/HDB/2018
U/s 7 of IBC, 2016**

IN THE MATTER OF:

Punjab National Bank

...Financial Creditor

Vs

Lanco Vidarbha Thermal Power Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. AJAI DAS MEHROTRA, HON'BLE MEMBER (TECHNICAL)**

ORDER

Ld. Counsel Ms. Rithika in IA 637/2022 for the applicant present. Ld. Counsel Mr. P Ravi Charan along with Ms. Niharika Agarwal for Liquidator present.

List all pending applications for hearing on 22.12.2022.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)